

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

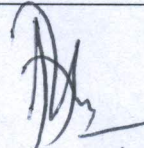
113  
Appeal No.438/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Barat Hotels & Resorts Pvt.Ltd.-Vs-Registrar of Companies,W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

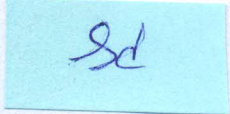
1. PATITA PARAN BISHWAL, ADV } Rehn  
2. ANIL CHAUDHURI, ADV }

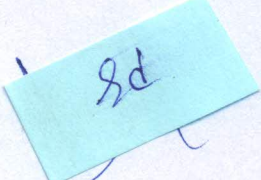
  
9/1/2018

ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)